

Shri Sanwar Mal Aggarwal Vs State.

Case No.20/2019

14.09.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Ms. Sheena Shekhar, HIO alongwith Sh. M.K.Arya, Ld. PP for CBI.

Sh. S.C.Singhal, Ld. Counsel for appellant Sanwar Mal Aggarwal.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court, also attended by Sh. Vivek Juyal, P.A.

It is submitted by counsel for the parties that it would be more convenient for them to argue the matter Physically. In any case it is informed by the Asstt. Ahlmad of the court that the files have not been scanned till date.

In view of the above, at the request of counsel for the parties list the matter for arguments on **08-10-2020**.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,

Rouse Avenue District Court, New Delhi

14.09.2020

T.Yadir Vs CBI.

Case No.22/2019

14.09.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Ms. Sheena Shekhar, HIO alongwith Sh. M.K.Arya, Ld. PP for CBI.

Sh.Ravindra Lokhande and Sh. Romil Pathak, Ld. Counsel for appellant T.Yadir.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court, also attended by Sh. Vivek Juyal, P.A.

It is submitted by counsel for the parties that it would be more convenient for them to argue the matter Physically. In any case it is informed by the Asstt. Ahlmad of the court that the files have not been scanned till date.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,

Rouse Avenue District Court, New Delhi

14.09.2020

Prahlad Rai Mundra Vs CBI.

Case No.23/2019

14.09.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Ms. Sheena Shekhar, HIO alongwith Sh. M.K.Arya, Ld. PP for CBI.

Sh. Randhir Beri, Ld. Counsel for appellant Prahlad Rai Mundra.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court, also attended by Sh. Vivek Juyal, P.A.

It is submitted by counsel for the parties that it would be more convenient for them to argue the matter Physically. In any case it is informed by the Asstt. Ahlmad of the court that the files have not been scanned till date.

In view of the above, at the request of counsel for the parties list the matter for arguments on **08-10-2020**.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi

14.09.2020

Thupten Lhamu Vs CBI.

Case No.24/2019

14.09.2020

Present : Ms. Bindu, Ld. Public Prosecutor for CBI.

Ms. Sheena Shekhar, HIO alongwith Sh. M.K.Arya, Ld. PP for CBI.

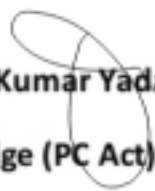
Sh. K.K.Patra, Ld. Counsel for appellant Thupten Lhamu.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court, also attended by Sh. Vivek Juyal, P.A.

It is submitted by counsel for the parties that it would be more convenient for them to argue the matter Physically. In any case it is informed by the Asstt. Ahlmad of the court that the files have not been scanned till date.

In view of the above, at the request of counsel for the parties list the matter for arguments on **08-10-2020**.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi

14.09.2020